

By Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-248/2013/_____ /A

From: Shri Robin Phukan
Registrar General
Gauhati High Court
Guwahati.

To: The Principal Accountant General (A&E)
Assam, Beltola, Maidamgaon,
Guwahati-29.

Dated Guwahati the 4th December, 2017

Sub: Extending of three advance increment to the Judicial Officers of Assam Judicial Service.

Ref: Notification No. FPC.10/97/Pt.VIII/322 dated 18.05.2015 issued by the Govt. of Assam, Finance (Pay Research Unit Department, Dispur (Copy enclosed).

Sir,

With reference to the above, I am directed to inform you that the following Judicial Officers in Grade-II & III of the Assam Judicial Service have obtained post Graduation in Law:

Grade-II

1. Smt. Rani Boro, Chief Judicial Magistrate, Jorhat
2. Sri Narayan Kuri, Secretary, District Legal Services Authority, Lakhimpur

Grade-III

3. Smt. Dhanjeeta Das, Munsiff No.2, Goalpara
4. Sri Kaushik Kamal Baruah, Judicial Magistrate 1st Class(JMFC), Darrang, Mangaldoi
5. Sri Sundeep Kashyap Das, Munsiff No.4-cum-JMFC, Kamrup(M)
6. Smt. Rubina Yesmin, Munsiff No.2-cum-JMFC, Nalbari
7. Sri Devabrata Kalita, Munsiff No.2, Dhubri
8. Smt. Fariha Faridi, JMFC, Darrang, Mangaldoi
9. Smt. Anamika Barman, JMFC, Morigaon
10. Sri Tanwir Ikram Hazarika, Munsiff No.2, Morigaon
11. Sri Siddarth Brook, Munsiff No.3, Dhubri
12. Smt. Juhi Gogoi, JMFC, Sonitpur, Tezpur
13. Smt. Neha Saikia, JMFC, Sonitpur, Tezpur
14. Smt. Sibani Dutta, JMFC, Sivasagar

15. Sri Anurup Bordoloi, Munsiff-cum-JMFC, Tihu, Nalbari
16. Shri Navneet Kashyap, JMFC, Tinsukia
17. Shri Syed Tabshir Alam, Munsiff No.2, Darrang, Mangaldoi
18. Sabeena Yesmeen, Munsiff-cum-JMFC, Nazira

Therefore, you are requested to issue pay slips to the above mentioned Judicial Officers of Assam Judicial Service, granting the benefit of 3(three) advance increments in terms of the Govt. Notification No. FPC.10/97/Pt.VIII/322 dated 18.05.2015.

An early action on the matter is solicited.

Yours faithfully,

Encl: As stated.

Sd/-

REGISTRAR GENERAL

Memo No.HC.VII-248/2013/5992-5993 /A.

Dated: 4-12-2017

Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
- ✓ 2. The System Analyst, Gauhati High Court, Guwahati for uploading this letter in the Official website of the Gauhati High Court, Guwahati.

REGISTRAR GENERAL

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GOVERNMENT OF ASSAM
FINANCE (PAY RESEARCH UNIT) DEPARTMENT
DISPUR ::::: GUWAHATI-6


ORDERS BY THE GOVERNOR

NOTIFICATION

No. FPC.10/97/ Pt.VIII/322,

Dated Dispur the 18th May, 2015

In pursuance of the order dt.28-7-2009 passed by the Hon'ble Supreme Court of India in Writ Petition (C) No.1022/89 (All India Judges Association-Vs-Union of India & Others) and in exercise of the power conferred by the proviso to Article 309 of the constitution of India, the Governor of Assam is pleased to extend the benefit of 3(three) Advance increments to Judicial Officer, having post Graduation in Law as recommended by 1st National Judicial Pay Commission (Shetty Commission) with immediate effect.


Secretary to the Govt. of Assam
Finance(Pay Research Unit) Deptt.

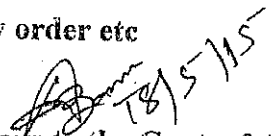
Memo No. FPC. 10/97/ Pt.VIII/322-A,

Dated Dispur the 18th May, 2015

Copy to :-

1. The Accountant General (A&E), Assam, Beltola, Maidamgaon, Guwahati-29.
2. The L.R. & Secretary, Judicial Department.
3. The Registrar, Gauhati High Court, Guwahat-1.
4. The Asstt. Registrar, Supreme Court of India, New Delhi..
5. All Treasury Officers/Sub-Treasury Officers.
6. The Director, Printing & Stationery, Bamunimaidam, Guwahat-21 for publication of the Notification.

By order etc


Deputy Secretary to the Govt. of Assam
Finance (Pay Research Unit) Deptt.